The High Court of Manipur at Imphal

NOTIFICATION Dated, Imphal, the 1st April, 2013

No.HCM/P-44/2013-A/E(J)/ On his service having been reauired at the disposal of the High Court of Manipur, Hon'ble the Chief Justice has been pleased to utilise the service of Shri Alek Muivah, a member of MJS Grade-III on Special Duty to be attached to Hon'ble the Chief Justice as Principal Secretary with immediate effect. He shall continue to draw his pay & allowances admissible under the Rules from time to time from his parent department until further order.

Further, Shri Y.Rother, JMFC/Civil Judge (Jr.Division), Imphal West, in addition to his normal duties, shall take the charge of the Court and Office of the Judicial Magistrate 1st Class/Civil Judge (Jr.Division), Imphal East until furtrher order.

By order etc.

REGISTRAR

Memo. No.HCM/P-44/2013-A/E(J)/ Copy to:-

Imphal, the 1st April, 2013.

- 1. The Chief Secretary to the Government of Manipur.
- 2. Advocate General, Manipur.
- 3. The Secretary(Law) to the Govt. of Manipur.
- 4. The District & Sessions Judge, Manipur East.
- 5. The District & Sessions Judge, Manipur West.
- 6. The Secretary, High Court Bar Association, Manipur.
- 7. The Secretary, All Manipur Bar Association, Imphal.
- 8. The Secretary, High Court of Manipur Bar Association, Imphal.
- 9. The Accountant General (A&E), Manipur, Imphal.
- 10. The Treasury Officer, Imphal West, Imphal.
- 11. The Deputy Registrar (Judl), High Court of Manipur, Imphal.
- 12. The Deputy Registrar) A&P), High Court of Manipur, Imphal.
- 13. The Assistant Registrar-I, i/c e-Courts Project, High Court of Manipur. He is directed to upload the Noticiation in the Official Website immediately.
- 14. All Assistant Registrars, High Court of Manipur, Imphal.
- 15. The LRO/High Court of Manipur, Imphal.
- 16. The PS to Hon'ble the Chief Justice
- 17. The PS to Hon'ble Mr. Justice N. Kotiswar Singh
- 18. The Supdt (A&E), High Court of Manipur.
- 19. The Director, Printing & Stationery, Govt. of Manipur, for publication of the above Notification in the Official Gazette.
- 20. The Guard File/Order Book
- 21. Conclerned file.